

**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
JODHPUR**

D.B. Civil Writ Petition No. 1282/2022

Peerane Khan

----Petitioner

Versus

The High Court Of Judicature For Rajasthan, Jodhpur

----Respondent

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For Petitioner(s) : Mr. Muktesh Maheshwari with Mr.  
Arpit Samaria through VC

For Respondent(s) : -----

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**HON'BLE MR. JUSTICE SANDEEP MEHTA  
HON'BLE MR. JUSTICE VINOD KUMAR BHARWANI**

**Order**

**07/02/2022**

Issue notice of the writ petition as well as stay petition to the respondents. 'Dasti' service is permitted. Rule is made returnable on 17.2.2022.

**(VINOD KUMAR BHARWANI),J (SANDEEP MEHTA),J**

31-RP/-

सत्यमेव जयते